

Declaration of Assets and Liabilities

Year... 2024

I, **RENU KUMAR**

son/daughter/wife of **SHAILESH KUMAR**

aged **54** years, belonging to **BIHAR LEGISLATIVE ASSEMBLY**
service and presently working as **SECURITY**

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Son Name | Dependant-2 daughter Name | Dependant-3 Etc. Name |
|---------|---|---|----------------|----------------------|---------------------------|-----------------------|
| (i) | Cash SBI | 1,00,000/- | P.O. 10,000/- | 20,000/- | 40,000/- | |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | ICICI MF 12.00% 2000/- SBI-M.F 2000/- 3000/- | NIL | NIL | NIL | |
| (iii) | Bonds, Debentures and Shares in companies | NIL | " | " | " | |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | LIC 16,000/- | LIC 8,200/- | LIC 19,000/- | " | |
| (v) | Motor Vehicles (details of make, etc.) | | Honda Activa | NIL | " | |
| (vi) | Jewellery (give details of weight and value) | 60.9(Gr) 200g(S) | 15g(Gr) | " | " | |
| (vii) | Other assets, such as values of claims / interests | | | | | |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|-------------------|----------------|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | 1K.6D in Patna | " | " | " | " |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | " | " | " | " |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | " | " | " | " | " |
| (v) | Others (such as interest in property) | " | " | " | " | " |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|---|---|--------------------------------|
| (a) | (i) Loans from Banks | Personal Loan (SBI) | 5,50,000/- |
| | (ii) Loans from financial institutions | | |
| | (iii) Government Dues: | | |
| | (a) dues to departments dealing with government accommodation | NIL | NIL |
| | (b) dues to departments dealing with supply of water | " | " |
| | (c) dues to departments dealing with supply of electricity | " | " |

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| | | | |
|-----|---|---------------------|-----|
| | (d) dues to departments dealing with telephones | NIL | NIL |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | " | " |
| | (f) Other dues, if any | " | " |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Pan No - CRUPK9542Q | " |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | " | " |
| | (iii) Sales Tax [Only in case of proprietary business] | " | " |
| | (iv) Property Tax | | |

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA - 1082

Gender :-

F (M/F)

Date of Birth :-

19 01 1970 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Bihar Legislative Assembly Security

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Renu Kumari

Name of Employee: Renu Kumari

Place: Patna

Designation: security guard

Date: 13/02/2024

Department: (Marshal Branch)

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

13/02/2024